

National Company Law Tribunal

Allahabad Bench

CP NO. 26/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: HDB Financial Services Ltd Vs Hmt publications
pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: U/S 433/434 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Devendra Vikram Singh	Advocate	Petitioner	Dev'
<u>2.</u>	Shri H.P. Chaturvedi	for OL	-	

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Sri Devendra Vikram Singh for the petitioner. The proxy for the OL is present. The Petitioner counsel files proof of service of notices issued to the Central Govt. The case is fixed for the formal reply/response from the office of R.D and report of the R.O and O.L, if any, in the matter.

The matter is listed on 8th September, 2017.

Date: 02.08.2017

Shri H.P. Chaturvedi (Member)

Typed by
P.K.Jyoti